GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 921 ANSWERED ON MONDAY THE 08th FEBRUARY, 2021/ MAGHA 19, 1942 (SAKA)

CSR PROJECTS IN ASSAM

QUESTION

921. SHRI ABDUL KHALEQUE:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

कारपोरेट कार्य मंत्री

- (a) the details of the amount of fund spent on Corporate Social Responsibility(CSR) led projects in Assam during each of the last five years;
- (b) the details of the major or top ten CSR led projects in Assam; and
- (c) the details of CSR led projects in the districts of Bongaigaon and Barpeta along with the budget allocated during the said period?

ANSWER

THE MINISTER OF STATE FOR FINANCE AND CORPORATE AFFAIRS

(SHRI ANURAG SINGH THAKUR)

वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अनुराग सिंह ठाकुर)

(a) to (c): Corporate Social Responsibility (CSR) is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor the CSR activities of the company based on the recommendation of its CSR Committee. The entire CSR architecture is disclosure based and CSR mandated companies are required to file details of CSR activities annually in MCA21 registry. The project-wise details of CSR spend by the Companies is not maintained separately by the Ministry. As per the filings made by the companies in the MCA21 registry, the CSR spent by all the companies in the State of Assam and in the Districts of Barpeta and Bongaigaon in particular during last five financial years 2015-16, 2016-17, 2017-18, 2018-19 and 2019-20 respectively is as follows:

State/District	FY 2015-16	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20
Assam (INR Cr.)	164.60	269.91	86.22	205.60	26.06
Barpeta (INR Cr.)	5.22	0.27	0.24	0.40	-
Bongaigaon (INR Cr.)	9.46	12.64	12.67	3.30	-

(Data upto 30.09.2020) [Source: National CSR Data Portal]

All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at www.csr.gov.in.
